

2024
HIGH COURT, APPELLATE SIDE,
CALCUTTA

NOTIFICATION

No. 1964-A

The 22nd April, 2024

The services of the following 26 (twenty-six) Judicial Officers of the West Bengal Judicial Service in the cadre of Civil Judge (Junior Division)/Judicial Magistrate including those who have been granted extension of the period of their probation in exercise of the power conferred under Rule 20 read with Rule 10(1)(2)(3) of the West Bengal Judicial (Condition of Service) Rule, 2004 are hereby confirmed in the West Bengal Judicial Service w.e.f. such date as mentioned against each of their names in the schedule below.

Sd/-

Sri Biswarup Bandyopadhyay
Registrar (Judicial Service)

SCHEDULE

| Sl. No | NAME OF THE OFFICERS with present place of posting | WITH EFFECT FROM |
|---------------|--|-------------------------|
| 1. | Ms. Roshan Alam , Civil Judge (Junior Division), 2 nd Court, Baruipur, South 24-Parganas | 14.06.2021 |
| 2. | Mr. Kaustabh Bandyopadhyay , Judicial Magistrate, Haldia, Purba Medinipur | 14.06.2021 |
| 3. | Ms. Sneha Basu-II , Judicial Magistrate, 1 st Court, Raiganj, Uttar Dinajpur | 21.02.2023 |
| 4. | Ms. Kamalica Das , Judicial Magistrate, 6 th Court, Sadar, Paschim Medinipur | 14.06.2021 |
| 5. | Ms. Payel Bag , Civil Judge (Junior Division), 3 rd Court, Basirhat, North 24-Parganas | 14.06.2021 |
| 6. | Ms. Aishwarya Deb , Judicial Magistrate, 1 st Court, Contai, Purba Medinipur | 14.06.2021 |
| 7. | Mr. Anupam Sircar , Judicial Magistrate-cum-Civil Judge (Junior Division), 2 nd Court, Port Blair, Andaman & Nicobar Islands | 14.06.2021 |
| 8. | Ms. Bitasta Dey , Principal Magistrate, Juvenile Justice Board, Bankura | 14.06.2021 |
| 9. | Ms. Sanchari Dutta , Judicial Magistrate, 6 th Court, Sadar, Purba Bardhaman | 14.06.2021 |
| 10. | Ms. Moumita Mallick , Civil Judge (Junior Division), 1 st Court, Uluberia, Howrah | 14.06.2021 |
| 11. | Ms. Mondrila Mukherji , Judicial Magistrate, 5 th Court, Chinsurah, Hooghly | 14.06.2021 |
| 12. | Ms. Panchali Chatterjee , Civil Judge (Junior Division), 5 th Court, Alipore, South 24-Parganas | 14.06.2021 |
| 13. | Mr. Jayanta Mukherjee , Judicial Magistrate, 8 th Court, Alipore, South 24-Parganas | 14.06.2021 |
| 14. | Ms. Gopa Das , Judicial Magistrate, 4 th Court, Sadar, Purulia | 14.06.2021 |
| 15. | Ms. Syed Kishwar , Judicial Magistrate, 3 rd Court, Arambagh, Hooghly | 14.06.2021 |
| 16. | Ms. Mahezabeen Afrin Parween , Judicial Magistrate, 6 th Court, Alipore, South 24-Parganas | 21.02.2023 |
| 17. | Ms. Lipika Das , Civil Judge (Junior Division), Additional Court, Garbeta, Pashchim Medinipur | 14.06.2021 |
| 18. | Ms. Deepima Yonzone , Judicial Magistrate, 3 rd Court, Chandernagore, Hooghly | 17.06.2021 |

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| 19. | Ms. Pratika Rai , Judicial Magistrate, 5 th Court, Asansol, Paschim Bardhaman | 17.06.2021 |
| 20. | Mr. Esharul Haque , Civil Judge (Junior Division), 2 nd Court, Serampore, Hooghly | 06.08.2022 |
| 21. | Ms. Sagarika Khatun , Judicial Magistrate, 3 rd Court, Durgapur, Paschim Bardhaman | 14.06.2021 |
| 22. | Mr. Ahin Kumar Das , Civil Judge (Junior Division), 2 nd Court, Sadar, Bankura | 06.08.2022 |
| 23. | Mr. Prabir Kundu , Judicial Magistrate, 3 rd Court, Sadar, Bankura | 14.06.2021 |
| 24. | Smt. Mallika Biswas , Judicial Magistrate, 2 nd Court, Jangipur, Murshidabad | 06.08.2022 |
| 25. | Mr. Rahul Mishra , Civil Judge (Junior Division), 2 nd Court, Krishnagar, Nadia | 06.08.2022 |
| 26. | Mr. Harioam Prasad Shah , Judicial Magistrate, 4 th Court, Chinsurah, Hooghly | 06.08.2022 |

Memo No. 1965-A to 1978-A

Copy forwarded to the **District Judge, South 24-Parganas, Purba Medinipur, Uttar Dinajpur, Paschim Medinipur, North 24-Parganas, Bankura, Purba Bardhaman, Howrah, Hooghly, Purulia, Paschim Bardhaman, Murshidabad, Nadia and Andaman & Nicobar Islands** for information and communication to the officer concerned.

High Court, Civil

The 22nd April, 2024

By order of the High Court

Sd/-
First Assistant Registrar

Memo No. 1979-A

Copy forwarded to the **Principal Secretary, Judicial Department, Government of West Bengal** for issuance of necessary order accordingly in respect of confirmation of the officers with intimation that the Hon'ble Court.

High Court, Civil

The 22nd April, 2024

By order of the High Court

Sd/-
First Assistant Registrar